

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 106

Appeal No 491/252/ND/2020

IN THE MATTER OF:

Mahender Kumar

...

Applicant/Petitioner

Versus

Registrar of Companies

...

Respondent

Under Section: 252 (3) of Companies Act, 2013

Order delivered on 16.12.2020

CORAM:

**SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT**

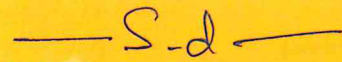
**SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT: M.Yadubhushana Rao AROC For RoC

ORDER

Issue Notice to the RoC to file Report within a week hereof. Thereafter, both the parties are directed to file written submissions before the next date of hearing.

List on 23.12.2020:



**(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT**



**(L.N. GUPTA)
MEMBER (TECHNICAL)**